

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P.(C) No. 4275 of 2020

Abhyanand Bhagat ... .. Petitioner  
Versus  
The State of Jharkhand & Ors. ... .. Respondents

**CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR**

For the Petitioner : Mr. S.K. Singh, Advocate  
For the Respondents : Mr. Rohan Kashyap, A.C. to G.A.-II

08/06.09.2021 The present case is taken up through video conferencing.

It appears that despite several opportunities granted to the respondents, no counter affidavit has been filed on their behalf.

Mr. Rohan Kashyap, learned A.C. to G.A.-II appearing on behalf of the respondents, prays for one more opportunity to file counter affidavit.

In view of the said prayer, put up this case on 26.10.2021 under appropriate heading to enable the respondents to file counter affidavit, subject to payment of cost of Rs.3,000/- in favour of the Advocate's Clerks Association Welfare Fund, Jharkhand High Court, Ranchi.

Till then, the interim order dated 22.02.2021 shall continue.

**(Rajesh Shankar, J.)**

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